

SITE INSPECTION REPORT

As per the directions of the Hon'ble National Green Tribunal in Original Application 70/2022(WZ) [I.A. No.202/2022 & I.A 203/2022] in order dated 23/12/2022 and as per the direction of the Member Secretary, GCZMA vide Ref No. GCZMA/N/ILLE-COMPL/22-23/75/2191 Dated 02/01/2023. Accordingly the site inspection was carried out on 03/01/2023 at 4.30 p.m. onwards in the presence of the following parties in respect of Sy. No. 211/ 1-A of Village Ashwem, Mandrem of Pernem Taluka.

The following parties were present: -

1. Shri. Rajesh Harmalkar, F.S o/o DSLR, Panaji
2. Shri. Devendra Gaonkar, F.S o/o GCZMA, Panaji
3. Shri Balkrishna Surlakar F.S o/o GCZMA, Panaji
4. Shri. Kamal Takkar Representative of Respondent
5. Shri. Chandan Suryakant Khorjuvekar, Complainant Remain Absent

OBSERVATION AT LOCO

At the time of site inspection it was observed as under:-

1. The land in question is located opposite Ajoba Temple, Ashwem, Mandrem Village of Pernem Taluka surveyed property under Sy.no.211/2-A of Mandrem Village of Pernem Taluka.
2. As per present online computerized Form I & XIV records the name of Anand Giri Keni & 360 Degree media solution Private limited is recorded in the occupant's column admeasuring about 24,008 Sq.mtrs.
3. The Site Inspection was conducted by Shri. Rajesh Harmalkar, Field Surveyor attached to the office of Directorate of Settlement and Land Records, Panaji along with Shri. Devendra Gaonkar & and undersigned.
4. The detailed mapping of structures was carried out using Electronic Total Station in Survey No. 211/2-A of Mandrem Village of Pernem Taluka.



The details of the structure as shown in the below tabular column

| Sr. No. | Sy.No./ sub.Div. | Name of Structure | Type of Structure | Details of Structure | Size of Structure & Height in metres | Remarks |
|---------|------------------|-------------------|------------------------|--|--------------------------------------|---|
| 1 | 211/ 2-A (part) | A | Ground Floor structure | Metal fabricated structure having bitumen roofing with bison panel walls erected on Concrete Plinth | 13.47x 5.50m | Falls within 0 to 200.Mtr from HTL (CRZ-III) |
| 2 | | B to E | G+1 Structure | | 9.11 x 9.14 | |
| 3 | | F | | | 4.16 x 8.85 | |
| 4 | | G | | | 9.36 x 8.85 | |
| 5 | | H | | | 8.95 x 9.59 | |
| 6 | | I | | | Ground Floor structure | |
| 7 | 211/ 2-A | J | Under-Ground Tank | Under-ground tank Constructed with Laterite stone Masonry And Covered with R.C.C Slab | 6.21x3.37 | Partly Falls within 0 to 200.Mtr & Partly falls in 200 from HTL (CRZ-III) |
| 8 | | K | G+1 Structure | Metal fabricated structure having bitumen roofing with bison panel walls erected on Concrete Plinth. | 9.52 x 9.04 | |
| 9 | | L | G+1 Structure | Metal fabricated structure having bitumen roofing with bison panel walls Erected on Concrete Plinth. | 9.04 x 9.97 | Falls within 0 to 200.Mtr from HTL (CRZ-III) |
| 10 | | M | | | 4.20 x 9.02 | |
| 11 | | N to P | | | 9.04 x 9.65 | |
| 12 | | Q | | | 9.04 x 9.33 | |
| 13 | | R | | | 4.51 x 9.04 | |
| 14 | | S | | | Concrete Plinth | |
| 15 | | T | Ground Floor structure | Metal fabricated structure having bitumen | 17.37 x 8.26 | |



| | | | | | | |
|----|--|-----|-------------------|--|------------|--|
| | | | | roofing with bison panel walls Erected on Concrete Plinth. | | |
| 16 | | U,W | Concrete Footpath | Concrete Footpath Constructed on ground with Rubble packing. | | Falls within 0 to 200.Mtr from HTL (CRZ-III) |
| 17 | | V | Swimming Pool | Swimming Pool Constructed Below the Ground with Laterite Stone masonry | 18.02x6.46 | |

1. A laterite stones compound wall is constructed on the North-Eastern Side of the Land in question abutting to Sy. No.211/2-A-1 and other is Constructed on the North-western Side of the Land in question part in Survey No. 211/2-A (part).
2. A shed net fencing over metal pipes fixed with metal gate is erected on the Southern Side of Land in question part in Survey No. 211/2-A (part).


(Balkrishna Surlakar)
Field Surveyor
GCZMA

Place: Panaji

Date: 10/01/2023.

SITE PLAN

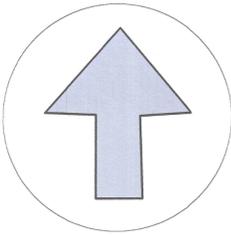
As per the order dated 23/12/2022 of Hon'ble National Green Tribunal Western zone Bench,Pune in O.A.No.70/2022(WZ) [I.A.202/2022 & I.A.No.203/2022] in respect of S.No./ Sub Div. No.211/2-A of Village Mandrem of Pernem Taluka.

Scale :1:1000

NOTE:-

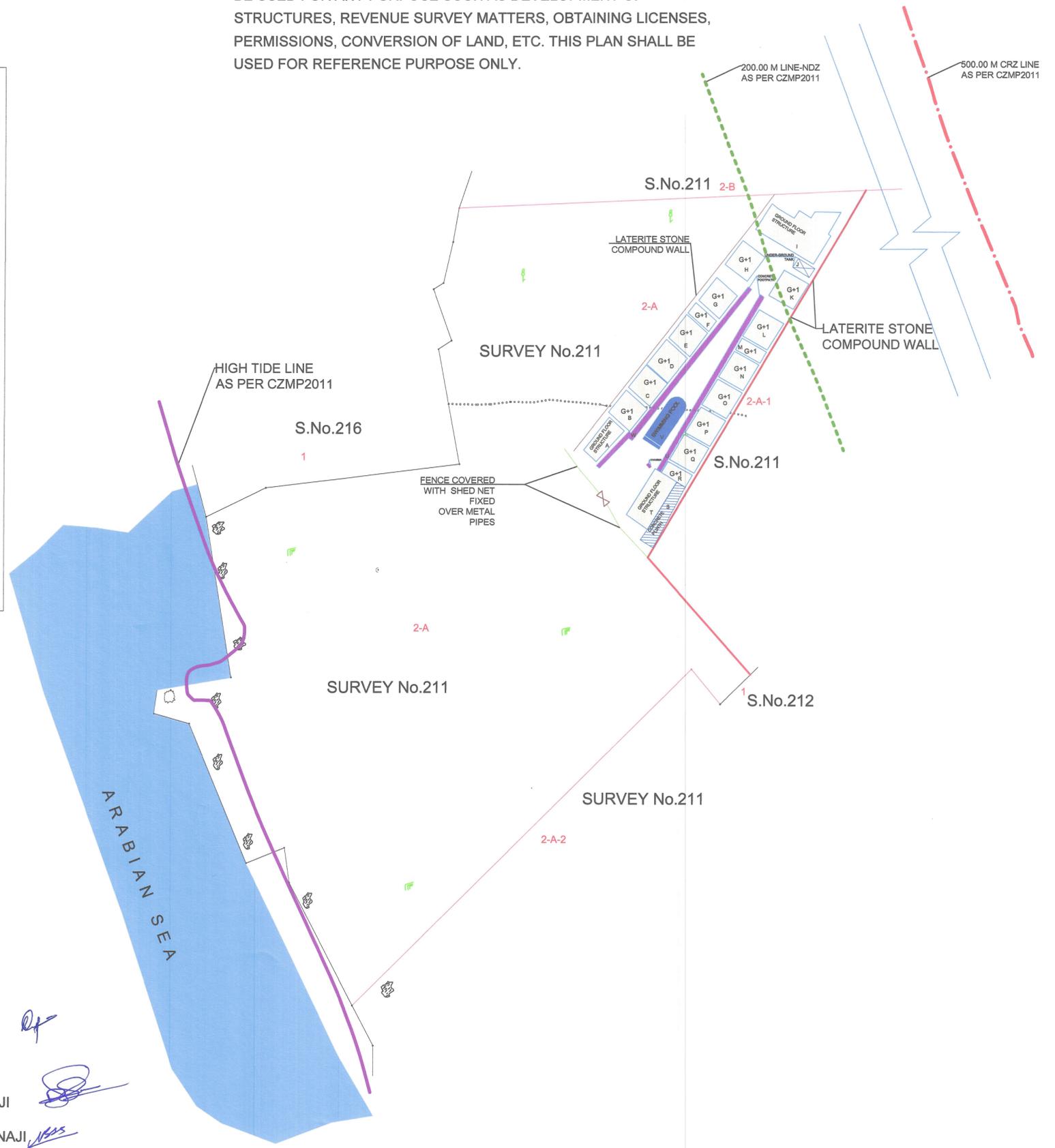
THE LEGALITY / ILLEGALITY OF STRUCTURES SHOWN ON THIS PLAN IS NOT KNOWN AND THEREFORE THIS PLAN SHALL NOT BE USED FOR ANY PURPOSE SUCH AS DEVELOPMENT OF STRUCTURES, REVENUE SURVEY MATTERS, OBTAINING LICENSES, PERMISSIONS, CONVERSION OF LAND, ETC. THIS PLAN SHALL BE USED FOR REFERENCE PURPOSE ONLY.

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LEGEND:-

- New structure
- Concrete Footpath
- Concrete Plinth
- Swimming Pool
- Compound Wall
- Fence
- Gate
- Chamber
- Under-Ground tank
- High Tide Line as per CZMP2011
- 200.00 Line-NDZ as per CZMP2011
- 500.00 CRZ LINE as per CZMP2011



Assisted By

RAJESH HARMALKAR (F.S.) O/O DSLR,PANAJI

Surveyed & Prepared by

DEVENDRA GAONKAR (F.S.) O/O GCZMA,PANAJI

BALKRISHNA SURLAKAR (F.S.) O/O GCZMA,PANAJI